

**JOINT INSPECTION REPORT OF SLAUGHTER HOUSES AND MEAT PROCESSING  
UNITS AT MUNDAKHERI ROAD, KHURJA, BULANDSHAHR (UP)**

In the matter of

**Shailesh Singh V/s State of UP & Ors.  
(O.A.No.326/2018)**

**1. Background:**

Hon'ble NGT Principle Bench, Delhi vide its order dated 18.08.2020 in the matter of Shailesh Singh V/s State of UP & Ors. (O.A.No.326/2018) directed for joint inspection of slaughter houses, meat processing unit and monitoring of Mundakhera drain by the designated Joint Committee comprising representative of CGWA, CPCB and SPCB. Related portion of the order passed by Hon'ble NGT is as given below:

*“10. Let a further report be furnished by the Joint Committee after visit to the site and in the light of the facts which emerge during the surveillance period giving status upto 31.12.2020 before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

*List for further consideration on 18.01.2021”*

The Committee comprising following officials of CGWA, CPCB and UPPCB visited the area during December 21-22, 2020:

- a) Dr. Jagdamba Prasad, Scientist-D, Central Ground Water Authority (CGWA), Lucknow.
- b) Shri Runa Oraon, Scientist-D, Central Pollution Control Board (CPCB) RD, Lucknow.
- c) Shri Ashutosh Chauhan, UPPCB, Regional Officer, Bulandshahar.
- d) Sh. Ajay Kumar, AEE, UPPCB, Regional Office, Bulandshahar.

Accordingly, inspection of Slaughter houses, meat processing units and monitoring of Mundakhera drain and Khurja drain at different locations were carried out by the Joint Committee.



## 2. Scope of Site Inspection

The following activities were carried out during site inspection:

- A. Inspection of slaughter houses and meat processing units at Mundakhera Road, Khurja, Bulandshaharas per referenced NGT order.
- B. Monitoring of Mundakhera drain, Khurja drain at different locations.
- C. Review of Action Taken by UPPCB
- D. Monitoring of Ground Water Quality in the study area under reference

### 2. A. Inspection of slaughter houses and meat processing units at Mundakhera Road, Khurja, Bulandshahar:

As per records available with UPPCB, following 15(fifteen) slaughter houses and meat processing units are situated in the area of Mundakhera Road, Khurja, Bulandshahar (UP):

Sl. No.	Name of Unit	Category of Unit	Operational Status
1.	M/s Al Hamd frozen foods Pvt. Limited	Slaughter House	Non-operational
2.	M/s Al Hamd frozen foods Pvt. Limited	Meat processing unit	Non-operational
3.	M/s Madina frozen foods export Pvt. Ltd.	Slaughter House	Non-operational
4.	M/s Madina frozen foods export Pvt. Ltd.	Meat processing unit	Non-operational
5.	M/s Laham Export India Pvt. Ltd.	Slaughter House	Non-operational
6.	M/s Barkat Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
7.	M/s Al Arfa Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
8.	M/s Al Takbir Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
9.	M/s Al-Nazam Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
10.	M/s Agriotek Foods Ltd.	Meat processing unit	Non-operational
11.	M/s Al Huda Frozen Foods Export Pvt. Ltd.*	Meat processing unit	Non-operational
12.	M/s Al Shifa Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
13.	M/s Sahiba Frozen Foods Export Pvt. Ltd.	Meat processing unit	Non-operational
14.	M/s Al Tasmia Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
15.	M/s Al-Taseen Frozen Foods Export Pvt. Ltd.**	Meat processing unit	Non-operational

\*The unit has obtained NOC from UPPCB on 24.10.2013 for slaughter house, but consent to operate not granted by UPPCB.

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*\*\*The unit has obtained NOC from UPPCB on 24.02. 2014 for slaughter house, but consent to operate not granted by UPPCB.*

**The salient details, observation, recommendations and compliance status of previous recommendations based on inspection of each unit are as below:**

**2.A.1. M/s Al Hamd frozen foods Pvt. Limited (slaughter house), 2<sup>nd</sup> Km Mile Stone, Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al Hamd frozen foods Pvt. Limited (slaughter house)
02.	Address/Tel	2 <sup>nd</sup> Km Mile Stone, Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Sh. Anwar Hussain Khan, Director
04.	Products/ By-products/	Boneless Frozen Meat, Meat Bone Meal (MBM), Tallow, Blood Meal
05.	Production Capacity Installed (As per consent) Present production	Boneless Frozen Meat -24 MT/Day, Nil
06.	Raw material & their consumption (on full production)	Buffalows-150 nos./day Goat-200 nos./day
07.	Year of Commissioning	2008
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of November 2020) (KL/Day) Industrial Domestic	95 KLD 02 KLD
10.	Waste water generation (KL/Day) Avg. for month of November 2020) Industrial Domestic	72.1 KLD 1.4 KLD
11.	Waste water Treatment (KL/Day)	

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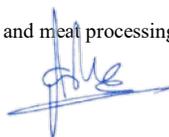
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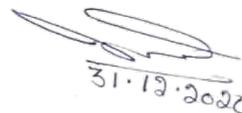
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	Avg. for month of November 2020) Industrial Domestic	72.1 KLD Partially sent to soak pit and remaining is sent to ETP for treatment.
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Rotary Drum Screen, Equalization Tank, Flash Mixing Tank, Primary Clarifier, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, Activated Carbon Filter, Treated Water Storage Tank
13.	Quality of effluent being discharged	Mentioned in observation
14.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent is stored in storage tank (Capacity:400 m <sup>3</sup> ), which is reused for gardening, Floor Cleaning, lairage etc.
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	Yes, treated effluent is stored in storage tank (Capacity:400 m <sup>3</sup> ), which is reused for gardening, Floor Cleaning, lairage etc.
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	Boilers- 06 TPH DG sets-1X320 KVA,1X140 KVA and1X250 KVA
18.	Details of fuel and its consumption	Wood-05 Ton Per Day HSD-5000 lt. per month
19.	Details of Air Pollution Control Systems	Dust Collector and Wet Scrubber installed with Boiler
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ Solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	Offels, Dung, ETP sludge
23.	Facility for storage/disposal/treatment	Stored outside unit premises for

  
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**(ii) Observations:**

1. The unit has infrastructure for Slaughtering of Buffalo and Goat with consented capacity of slaughtering 150 Buffalo per day and 200 Goat per day for production of 24 MT/Day of Boneless Frozen Meat. Additionally, while in operation the unit also produce Tallow, Meat Bone Meal (MBM) and Blood meal as by-product from Rendering plant and blood meal plant. During inspection, the unit was not in operation due to its own reason. It is informed by the unit representative; unit is closed since 09.12.2020. The unit has not given any intimation regarding shut down of the unit to UPPCB.
2. The unit has valid registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which is valid upto 05.12.2021.
3. The unit has license from Food Safety and Standard Authority of India, which is valid upto 04.05.2022.
4. The unit meets its fresh water requirement through 01 tube well. Electromagnetic flow meter is installed on tube well. NOC for ground water extraction has expired on 25.10.2019. The unit has applied for renewal of NOC on 19.08.2019.
5. The unit has installed Effluent Treatment Plant (ETP) with capacity 500 KLD, which comprises of following units:
  - a. Rotary Drum Screen
  - b. Equalization Tank
  - c. Flash Mixing Tank
  - d. Primary Clarifier
  - e. Aeration Tank-1
  - f. Secondary Clarifier-1
  - g. Aeration Tank-2
  - h. Secondary Clarifier-2
  - i. Activated Carbon Filter
  - j. Treated Water Storage Tank

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6. During inspection, Aeration Tank-1 and 2 of ETP was operational. No effluent was received to ETP. Sample was collected from Aeration Tank-1 & 2 and Treated Water Storage Tank. Analysis results are presented below:

Sampling Locations	Parameters							
	pH	TSS	TDS	BOD	COD	Oil & Grease	MLSS	MLV SS
Aeration Tank-1	--	--	--	--	--	--	4964	2667
Aeration Tank-2	--	--	--	--	--	--	3235	1658
Treated Water Storage Tank	8.85	38.8	2738	10.2	42.0	BDL (<5)	--	--
Standard as per G.S.R.1016(E), dated 28.10.2016	6.5-8.5	50	--	30	250	10	--	--

*All values are in mg/l, except pH*

7. It is evident from the results that treated effluent stored in Treated Water Storage Tank is meeting with the stipulated norms (for effluent discharge).
8. The unit has provided treated water collection tank (capacity: 400 m<sup>3</sup>). As informed, treated effluent is reused in floor washing, animal bathing and horticulture purpose. The unit has provided mechanical flow meter for reuse of treated effluent. During inspection, no effluent was found discharged by the unit.
9. The unit has installed OCEMS at the outlet of ETP for Flow, pH, TSS, BOD and COD. As informed, OCEMS is connected with CPCB/UPPCB server. The unit has also installed web camera at the outlet of ETP, which is connected with UPPCB server.
10. The unit has provided separate electric sub-meter for operation of ETP. The unit has maintained log book regarding operation of ETP.
11. Domestic waste water from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain. As per consent granted by UPPCB on 02.01.2020, the unit has to submit proposal for installation of Sewage Treatment Plant (STP) within 03 months. The unit

has still not submitted proposal for installation of STP for treatment of domestic waste water. It is informed that sewage is treated through ETP.

12. The unit has installed Rendering plant with capacity 3 x 2.5 Ton per batch. Product of Rendering Plant such as Tallow (02 TPD) is used for detergent and soap industry and MBM (05 TPD) is used for animal feed. During the inspection, rendering plant was not operational. It was informed that rendering plant is operated during night time.
13. The unit has installed blood meal plant with capacity 200 kg /day. The blood meal is used for animal feed. During the inspection, Blood meal plant was not operational. It was informed that Blood meal plant is operated during night time.
14. The unit has provided bio-filter for odour control, which is generated from rendering plant.
15. It is informed that offels and dung is stored outside unit's premises for composting.
16. The unit has one boiler with capacity 06 Ton per hour using wood as fuel. The emission is vented through stack of height 30 m. The boiler is equipped with dust collector and wet scrubber as air pollution control device. The unit has installed OCEMS at the boiler stack for PM (Particulate matter) parameter, which is connected with CPCB/UPPCB server.
17. The unit has 03 DG sets with capacity 1X320 KVA, 1X140 KVA and 1X250 KVA. All DG sets are equipped with acoustic enclosure with proper stack height from roof.
18. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should dismantle the additional tube well installed at the unit's premises.	Complied. Additional Tube well has been found dismantled by the unit.
2.	The unit shall be imposed EC for installation of additional tube well in violation of NOC granted by CGWA.	UPPCB Regional Officer has assessed the Environmental Compensation and send to UPPCB, Head Office, Lucknow for necessary action.

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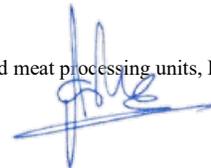
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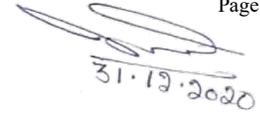
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3.	The unit should carry out adequacy assessment of ETP through reputed institute such as IIT/NIT.	Not complied.
4.	The unit should install mixing system at the equalization tank to equalize effluent.	Complied.
5.	The unit should engage qualified person for operation of ETP.	Complied.
6.	The unit should ensure establishment of STP for proper treatment of domestic waste water.	Not complied.
7.	The unit should obtain consent for all DG sets. The 140 KVA DG set should be equipped with acoustic enclosure.	As per consent, the unit has been allowed for only one DG set with capacity 500 KVA. The unit vide its letter dated 03.01.2020 requested UPPCB for necessary correction in consent order with respect of existing DG sets with capacity 1X320 KVA, 1X140 KVA and 1X250 KVA.
8.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of ETP Sludge, Dung, offels etc. as per CPCB guidelines.	Partially complied.
9.	The unit should comply with UPPCB consent condition in totality.	Partially complied.

**(iii) Recommendations:**

It is evident from the above observations that the unit is not complying of all recommendations of the joint committee. The unit may be directed to comply with the all the recommendations of the joint committee at the earliest.



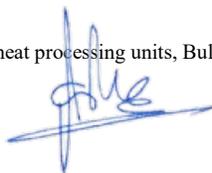
**2. A.2. M/s Al Hamd Frozen Foods Pvt. Limited (Meat Processing Unit), 2<sup>nd</sup> Km Mile Stone, Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Observations:**

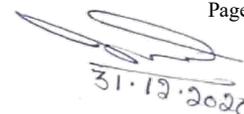
1. The unit is sister concern unit of M/s Al Hamd frozen foods Pvt. Limited (slaughter house) and it is located adjacent to this unit.
2. During inspection, the unit is found not in operation. It was informed that the unit is closed since 2015 due to its own reason.
3. The unit has been granted consent to operate by UPPCB under the Water (PCP) Act, 1974 and the Air (PCP) Act, 1981 which is valid upto 31.12.2015.
4. The unit has one tube well. The unit has not obtained NOC from CGWA.
5. The unit has ETP, which comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Secondary Settling Tank and Sludge Drying Beds.
6. The unit has two DG sets with capacity 140KVA and 500KVA. The DG sets are equipped with acoustic enclosure and provided adequate stack height.
7. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB.	The unit is not in operation.
2.	The unit should obtain NOC from CGWA.	Not complied. 
3.	The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.	Not complied.
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied.

  
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5.	The unit should ensure proper treatment of domestic wastewater.	The unit is not in operation. The unit has not installed any STP.
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation since 2015.
7.	The unit should provide acoustic enclosure and adequate stack height in DG sets.	Complied.

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2. A.3. M/s Madina Frozen Foods Export Pvt. Ltd. (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Madina frozen foods export Pvt. Ltd. (slaughter house)
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Yamin, Director
04.	Products/ By-products	Slaughtered Meat, Meat Bone Meal (MBM), Tallow, Blood Meal
05.	Production Capacity Installed (as per consent) Present production	Frozen Meat-10.5 MT/Day NIL
06.	Raw material & their consumption	Buffalows-150 nos./day

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	(on full production)	Goat-200 nos./day
07.	Year of Commissioning	2009
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of November and December 2020) (KL/Day) Industrial Domestic	150 KLD 10.5 KLD
10.	Waste water generation (KL/Day) (Avg. for month of November and December 2020) Industrial Domestic	140 KLD 10.5 KLD
11.	Waste water Treatment (KL/Day) (Avg. for month of November and December 2020) Industrial Domestic	140 KLD Partially sent to soak pit and remaining is discharged into drain.
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Solid Separator, Oil and Grease Trap, Holding Tank, Flash Mixture Tank, Primary Tube Settler, UASB Reactor, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, Pressure Sand Filter, Activated Carbon Filter and Sludge Drying Beds
13.	Quality of effluent being discharged	Mentioned in observation
14.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent is used for irrigation using Karnal technology within unit's premises (Area-Approx.35 bigha)

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15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	Not available
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	Boilers- 06 TPH DG sets-1000 KVA, 650 KVA and 300 KVA.
18.	Details of fuel and its consumption	Wood-04 Ton Per Day HSD-6000 lt. per month
19.	Details of Air Pollution Control Systems (APCS)	Dust Collector installed with Boiler as APCS.
20.	Consent status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Dung-40621 kg per month Offels- No information provided ETP sludge-20 kg per month
22.	Type of waste	Offels, Dung, ETP sludge
23.	Facility for storage/disposal/treatment	Dung-Dried and fired in boiler Offels-Rendering plant ETP sludge-No information provided

**(ii) Observations:**

1. The unit has infrastructure for Slaughtering of Buffalo and Goat with consented capacity for slaughtering 150 Buffalo per day and 200 Goat/Sheep per day for production of 10.5 MT/Day of Frozen Meat. Additionally, while in operation the unit also produce Tallow, MBM and Blood meal as by-product from Rendering plant and blood meal plant. During inspection, the unit was not in operation. The unit representative informs it; unit is closed since 10.12.2020 due to its own reason. The unit has not given any intimation regarding shut down of the unit to UPPCB.

2. The unit has valid registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which was valid upto 15.07.2023.
3. The unit has license from Food Safety and Standard Authority of India, which is valid upto 11.02.2021.
4. The unit meets its fresh water requirement through 01 tube well. Electromagnetic flow meter is installed at tube well. The unit has obtained NOC from Central Ground Water Authority (CGWA) for ground water abstraction for only one tube well, which was valid upto 25.10.2019. The unit has applied for renewal of NOC from CGWA on 24.09.2019. The unit has also applied for registration of well from ground water department, Ministry of Jal Shakti, Govt. of Uttar Pradesh. The unit has maintained log book for fresh water consumption.
5. The unit has installed Effluent Treatment Plant (ETP) with capacity 1200 KLD, which comprises of following units:
  - a. Solid Separator
  - b. Oil and Grease Trap
  - c. Holding Tanks (02 nos.)
  - d. Flash Mixture Tank
  - e. Primary Tube Settler
  - f. UASB Reactor
  - g. Aeration Tank-1
  - h. Secondary Clarifier-1
  - i. Aeration Tank-2
  - j. Secondary Clarifier-2
  - k. Pressure Sand Filter
  - l. Activated Carbon Filter and
  - m. Sludge Drying Beds
6. During inspection, washing cleaning effluent was observed being received at ETP. ETP was found operational. Sample was collected from Equalization Tank, Aeration Tank-1 & 2 and final treated effluent (ETP outlet). Analysis results are presented below:

Sampling Locations	Parameters							
	pH	TSS	TDS	BOD	COD	Oil & Grease	MLSS	MLV SS

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Equalization Tank	7.71	250	922	62.8	179	---	---	---
Aeration Tank-1	--	--	--	--	--	--	<b>33.9</b>	24.1
Aeration Tank-2	--	--	--	--	--	--	<b>39.2</b>	31.2
Final Treated effluent (ETP outlet)	7.46	11.3	977	112	364	BDL(<5)	--	--
Standard as per G.S.R.1016(E), dated 28.10.2016	6.5-8.5	50	--	30	250	10	--	--

*All values are in mg/l, except pH*

7. It is evident from the results that treated effluent is not meeting with the stipulated norms of effluent discharge. MLSS and MLVSS in the Aeration Tank are very low, which indicate poor Operation and maintenance of ETP.
8. Treated effluent is used for irrigation using Karnal technology having area of approx. 35 bigha. The unit has carry out adequacy assessment of carnal technology through Aligarh Muslim University.
9. During inspection, no effluent was found discharged by the unit and treated effluent is used for irrigation using Karnal technology.
10. The unit has installed OCEMS at the outlet of ETP for Flow, pH, TSS, BOD and COD. As informed, OCEMS is connected with CPCB/UPPCB server. The unit has also installed web camera at the outlet of ETP, which is connected with UPPCB server.
11. The unit has provided mixing system in only one Holding Tank to equalize effluent.
12. The Primary Tube Settler was also observed flooded indicating poor O & M of ETP.
13. The unit has provided separate electric sub-meter at ETP. The unit has maintained log book regarding operation of ETP.
14. Domestic wastewater from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain.
15. The unit has installed Rendering plant with capacity 3X2.5 Ton per batch. Product of Rendering Plant such as Tallow (1.75 TPD) is used by detergent and soap industry and MBM (4.5 TPD) is used for animal feed. Rendering plant was not operational since 09.12.2020. It was also informed that rendering plant is operated during night time.

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16. The unit has installed Blood meal plant with capacity 200 kg/day. The blood meal is used for animal feed. Blood meal plant was not operational since 09.12.2020. It was also informed that Blood meal plant is operated during night time.
  17. The unit has provided bio-filter for odour control, which is generated from rendering plant.
  18. It is informed that dung is dewatered and used as boiler fuel, while offels is used in rendering plant for manufacturing poultry feed.
  19. The unit has one boiler with capacity 06 Ton per hour using wood as fuel. The emission is vented through stack of height 30 m. The boiler is equipped with dust collector as air pollution control device.
  20. The unit has installed OCEMS at the boiler stack for PM parameter, which is connected with CPCB/UPPCB Server.
  21. The unit has 03 DG sets with capacity 1000 KVA, 650 KVA and 300 KVA. DG set with capacity 650 KVA and 300 KVA was not equipped with acoustic enclosure.
  22. The unit has additional two old DG set with capacity 630 KVA and 320 KVA, which is not equipped with acoustic enclosure and adequate stack height. The unit has not obtained consent for the same from UPPCB, which violates the consent condition.
8. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should repair and maintain UASB Reactor.	Complied. The unit has repaired UASB.
2.	The unit should carry out adequacy assessment of karnal technology through reputed Govt. agriculture institute.	Complied. The unit has carried out adequacy assessment of Karnal technology through Aligarh Muslim University.
3.	The unit should expedite to obtain NOC from CGWA.	Not complied.
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied.

5.	The unit should install mixing system at the equalization tank to equalize effluent.	Partially complied. The unit has installed mixing system at only one holding tank.
6.	The unit should ensure proper operation of its ETP. The unit should engage qualified person for operation of ETP.	Partially complied. The operation of the ETP was found poor. However, as informed by the unit representative, the unit has engaged person for operation of ETP.
7.	The unit should ensure proper treatment of domestic waste water & proposal of STP submitted by the industry as earliest for domestic waste water treatment.	Not complied. The unit has submitted proposal for installation of STP.
8.	The unit should regularly calibrate OCEMS installed at Boiler Stack. The unit should also improve stack monitoring platform and ladder as per CPCB guidelines.	Partially complied. The unit calibrate OCEMS in boiler stack. But, stack monitoring platform and ladder is not provided as per CPCB guidelines.
9.	The unit should obtain consent for all DG sets. All DG sets should be equipped with acoustic enclosure and adequate stack height.	Not complied.
10.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of ETP Sludge, Dung, offels etc. as per CPCB guidelines.	Partially complied.
11.	The unit should comply with consent conditions in totality.	Partially complied.

**(iii) Recommendations:**

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It is evident from the above observations that the unit is not complying with all recommendations of the Joint Committee. Treated effluent from ETP is **not meeting** with the stipulated norms and Operation and maintenance of ETP is also very poor as MLSS, MLVSS in the aeration tanks are very low. The unit may be directed to comply with the all the recommendations of the joint committee at the earliest and also properly operate its ETP to meet with the stipulated norms of effluent discharge. UPPCB may also impose Environmental Compensation for non-compliance of treated effluent discharge norms.

**2. A.4. M/s Madina frozen foods export Pvt. Ltd. (Meat Processing unit), Mundakhera Road, Khurja, Bulandshahar (UP)**

The unit is sister concern unit of M/s Madina frozen foods export Pvt. Ltd. (slaughter house) and it is located adjacent to this unit. The unit was found closed. It was informed that the unit is closed since 2009. During inspection, the unit was found in dismantled condition.

**2. A.5. M/s Laham Exports India Pvt. Ltd., 2nd Km Stone, Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Laham Exports India Pvt. Ltd. (slaughter house)
02.	Address/Tel	2 <sup>nd</sup> Km Stone, Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Sh. Suhebullah Khan, Director
04.	Products/ By-products	Frozen Meat, Meat Bone Meal (MBM), Tallow, Blood Meal
05.	Production Capacity Installed (As per NOC) Present production (on 21.12.2020)	Frozen Meat- 55 TPD by Slaughtering of 300 Buffalos /Day or 1000 Goat/Sheep Per day, Nil
06.	Raw material & their consumption (on full production)	Buffalows-300 nos./day or Goat/Sheep-1000 nos./day
07.	Year of Commissioning	2014
08.	Sector	Pvt.

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<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of November 2020) (KL/Day) Industrial Domestic	60 KLD 10 KLD
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	60 KLD 04 KLD
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial Domestic	60 KLD Partially sent to soak pit and remaining is discharged into drain.
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Solid Separator, Oil Trap, Equalization Tank, Flash Mixture and Flocculator, DAF Tank, Primary Settling Tank, UASB Reactor, Aeration Tank-1, Clarifier-1, Aeration Tank-2, Clarifier-2, Pressure Sand Filter and Activated Carbon Filter and Sludge Drying Beds
13.	Quality of effluent being discharged	Mentioned in observation
14.	Mode of Effluent Disposal (Land/River/Drain)	Reused in the gardening, Floor Cleaning, lairage etc.
15.	Consent Status (Water)	Valid upto 31.12.2020.
16.	Treated effluent storage facility	Yes (Capacity:240 KL)
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	Boilers- 06 TPH DG sets-2X500 KVA, 380 KVA and 82

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		KVA.
18.	Details of fuel and its consumption	Wood-04 Ton Per Day HSD-2000 lt. per month
19.	Details of Air Pollution Control Systems (APCS)	Dust Collector installed with Boiler as APCS.
20.	Consent status (Air)	Valid upto 31.12.2020.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	ETP sludge-approx. 100 kg per day Other solid waste-03 ton per day
22.	Type of waste	Offels, Dung, ETP sludge
23.	Facility for storage/disposal/treatment	Dung is used for compost and ETP sludge Given TSDF. Offels is used for making offels tribe, which is export for use as food.

**(ii) Observations:**

1. The unit has infrastructure for slaughtering of Buffalo and Goat with consented capacity of slaughtering 300 Buffalo per day or 1000 Goat/Sheep per day for production of Frozen Meat. Additionally, while in operation the unit also produce Tallow, MBM, Blood meal and Offels Tribe as by-product from Rendering plant, blood meal plant and offels Tribe Plant. During inspection, the unit was found not in operation. As informed by the unit representative, the unit is closed since 20.12.2020.
2. The unit has valid registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which is valid upto 31.12.2020.
3. The unit has license from Food Safety and Standard Authority of India, which is valid upto 12.02.2021.
4. The unit meets its fresh water requirement through 01 tube well. Electromagnetic flow meter is installed at tube well. The unit has obtained NOC from Central Ground Water Authority (CGWA) for ground water abstraction for tube well, which was valid upto 19.06.2019. The

unit has applied for renewal of NOC from CGWA on 16.08.2019. The unit has maintained log book for fresh water consumption.

5. The unit has installed Effluent Treatment Plant (ETP) with capacity 1200 KLD, which comprises of following units:
  - a. Solid Separator
  - b. Oil Trap, Equalization Tank
  - c. Flash Mixture and Flocculator
  - d. DAF Tank
  - e. Primary Settling Tank
  - f. UASB Reactor
  - g. Aeration Tank-1
  - h. Clarifier-1
  - i. Aeration Tank-2
  - j. Clarifier-2
  - k. Pressure Sand Filter and Activated Carbon Filter
  - l. Sludge Drying Beds
  
6. During inspection, ETP was operational and effluent from washing and cleaning was being received at ETP. Sample was collected from Equalization Tank, Aeration Tank-1 & 2 and final treated effluent (ETP outlet). Analysis results are presented below:

Sampling Locations	Parameters							
	pH	TSS	TDS	BOD	COD	Oil & Grease	MLSS	MLVSS
Equalization Tank	7.95	230	1782	105	256	---	---	---
Aeration Tank-1	--	--	--	--	--	--	6720	5291
Aeration Tank-2	--	--	--	--	--	--	4904	3745
Final Treated effluent (ETP outlet)	7.83	28.3	3844	25.2	114	BDL(<5)	--	--
Standard as per	6.5-8.5	50	--	30	250	10	--	--

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*All values are in mg/l, except pH*

7. It is evident from the results that treated effluent of ETP is meeting with the stipulated norms.
8. Treated effluent is collected in treated effluent storage tank and reused for gardening, cleaning and larrage purpose. During inspection, no treated effluent is found discharge outside unit.
9. The unit has installed OCEMS at the outlet of ETP for Flow, pH, TSS, BOD and COD. As informed, OCEMS is connected with CPCB/UPPCB server. The unit has also installed web camera at the outlet of ETP, which is connected with UPPCB server.
10. The launder of the clarifier was not properly levelled. Overflow of effluent was noted at some places only.
11. The unit has provided separate electric sub-meter at ETP. The unit has maintained log book regarding operation of ETP.
12. Domestic waste water from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain.
13. The unit has installed Rendering plant with capacity 2X6 Ton per batch. Product of Rendering Plant such as Tallow (2.5 TPD) is used by detergent and soap industry and MBM (7 TPD) is used for animal feed. Rendering plant was not operational since 20.12.2020. It was also informed that rendering plant is operated during night time. The unit has maintained log book of rendering plant operation.
14. The unit has installed Blood meal plant with capacity 500 Kg /day. The blood meal is used for animal feed. Blood meal plant was not operational since 19.12.2020. It was also informed that Blood meal plant is operated during night time. The unit has maintained log book for Blood meal plant operation.
15. The unit has provided bio-filter for odour control, which is generated from rendering plant.
16. Offels is cooked in Offels Tribe Plant and it is exported for use as food. It is informed that dung and ETP sludge is given to farmers for use as manure.
17. The unit has one boiler with capacity 06 Ton per hour using wood as fuel. The emission is vented through stack of height 30 mtrs. The boiler is equipped with dust collector as air

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pollution control device. The unit has installed OCEMS at the boiler stack for PM parameter, which is connected with CPCB/UPPCB server.

18. Stack monitoring platform and ladder in boiler stack was not provided as per CPCB guidelines.
19. The unit has 04 DG sets with capacity 2X500 KVA, 380 KVA and 82 KVA equipped with acoustic enclosure. 82 KVA DG set is not attached with proper stack height.
20. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should install electromagnetic flow meter at tube well.	Complied.
2.	The unit should carry out adequacy assessment of ETP through reputed institute such as IIT/NIT.	Not complied.
3.	The unit should ensure properly levelled launder of the clarifiers.	Not complied.
4.	The unit should ensure proper operation of its ETP. The unit should engage qualified person for operation of ETP.	Complied.
5.	The unit should ensure proper treatment of domestic waste water & submitted the proposal of STP for domestic waste water treatment as earliest.	Complied. Proposal for STP installation is submitted.
6.	The unit should provide improved stack monitoring platform and ladder as per CPCB guidelines.	Not complied.
7.	The unit should provide adequate stack in all DG sets as per CPCB guidelines.	Partially complied. 82 KVA DG set is not attached with proper stack height.
8.	The unit should maintain proper log book for generation and disposal of solid waste	Complied.

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	and ensure proper scientific disposal of ETP Sludge, Dung, offels etc. as per CPCB guidelines.	
9.	The unit should maintain proper log book for Rendering Plant operation, Blood meal plant operation and offels plant operation.	Complied.
10.	The unit should comply with consent conditions in totality.	Partially complied.

**(iii) Recommendations:**

It is evident from the above observations that the unit is not complying of all recommendations of the Joint Committee. The unit may be directed to comply with the all the recommendations of the joint committee at the earliest.

**2. A.6. M/s Barakat Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Barakat Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Umar, Director
04.	Products/ By-products	Frozen Buffalo Meat
05.	Production Capacity Installed (As per NOC)	Frozen Buffalo Meat –3.5 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	25 Dressed carcasses from slaughter unit
07.	Year of Commissioning	2009

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08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (KL/Day)  Industrial  Domestic	The unit is closed since August 2019
10.	Waste water generation (KL/Day)  Industrial  Domestic	The unit is closed since August 2019
11.	Waste water Treatment (KL/Day)  Industrial  Domestic	The unit is closed since August 2019
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	As informed, treated effluent is Partially reuse in the gardening, Floor Cleaning, lairage etc. Excess is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02-03 Km. Khurja Drain meets to Karwan River after traversing approx. 24 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		

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17.	Source of Air Pollution	DG sets-2X500 KVA
18.	Details of fuel and its consumption	HSD-2000 lt. per month
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge
23.	Facility for storage/disposal/treatment	Used for bio-composting (as reported)

**(ii) Observations:**

1. The unit has infrastructure for processing of frozen meat with consented capacity of 3.5 Ton per day. As per consent, the unit only receive raw material (25 Dressed carcasses) procured from its slaughter unit- M/s Madina Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar, UP). During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since August 2019 due to expiry of registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India).
2. The unit has license from Food Safety and Standard Authority of India, which is valid upto 31.12.2025.
3. The unit meets its fresh water requirement through 01 tube well. Electromagnetic flow meter is installed at tube well. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction for one tube well on 05.12.2019, which is rejected by CGWA.
4. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Equalization Tank
  - c. Reaction Tank
  - d. Settling Tank
  - e. Aeration Tank

- f. Secondary Settling Tank and
  - g. Sludge Drying Beds
2. During inspection, ETP was not operational. Treated effluent is partially reused in the gardening, Floor Cleaning, lairage etc. Excess is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.ETP adequacy assessment report is not provided by the unit.
  3. Domestic waste water from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain.
  4. As per consent granted in year 2020, the unit has to send bones/rendering material to its sister concern unit-M/s Madina Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar UP) for processing.
  5. The unit has 02 DG sets with capacity 2X500 KVA equipped with acoustic enclosure. The DG sets stack height is not adequate, which violates the consent condition issued by UPPCB.
  6. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should install electromagnetic flow meter at tube well and maintain proper log book of fresh water consumption.	Complied. The unit has installed electromagnetic flow meter at the borewell.
2.	The unit should obtain NOC from CGWA.	Not complied.
3.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied.
4.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed any STP.
5.	The unit should maintain proper log book for generation and disposal of	The unit is not in operation.

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	solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	
6.	The unit should provide adequate stack height in DG set.	Not complied.

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2. A.7. M/s Al Arfa Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al Arfa Frozen Foods Pvt. Limited.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Sh. Haji Habeeb Qureshi, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed	Frozen Meat – 15 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 25 TPD
07.	Year of Commissioning	2004
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption	

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	(Avg. for month of November 2020) (KL/Day) Industrial Domestic	The unit is closed since 2011
10.	Waste water generation (KL/Day) Avg. for month of November 2020) Industrial Domestic	The unit is closed since 2011
11.	Waste water Treatment (KL/Day) Avg. for month of November 2020) Industrial Domestic	The unit is closed since 2011
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Flash Mixing Tank, Primary Settling Tank, Aeration Tank, Clarifier and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2008.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-380 KVA and 250 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is not installed.
20.	Consent status (Air)	Valid upto 31.12.2008.

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Information pertaining to Hazardous Waste/ Solid Waste		
21.	Quantity of waste generated	Not available
22.	Type of waste	Offels, ETP sludge
23.	Facility for storage/disposal/treatment	The unit is not in operation

**(ii) Observations:**

1. The unit has infrastructure for processing of frozen meat with capacity of 15 Ton per day. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2011 due to its own reason.
2. The unit has obtained Consent to operate from UPPCB, which was valid upto 31.12.2008. The unit operated after 31.12.2008 without obtaining consent to operate from UPPCB.
3. During inspection, the unit was found in dismantled condition.
4. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap,
  - b. Equalization Tank,
  - c. Flash Mixing Tank,
  - d. Primary Settling Tank,
  - e. Aeration Tank, Clarifier and
  - f. Sludge Drying Beds
5. While in operation of the unit, the treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
6. As per consent granted by UPPCB on 2008, the unit has to install own rendering plant for management of bones. The unit has not installed rendering plant.
7. The unit has 02 DG sets with capacity 380 KVA and 250 KVA without acoustic enclosure and stack.
8. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after	The unit is not in operation.

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	obtaining consent from UPPCB.	
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
4.	The unit should ensure proper treatment of domestic waste water.	Not complied
5.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	Not complied
6.	The unit should provide adequate stack height and acoustic enclosure in DG set.	Not complied

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2. A.8. M/s Al Takbir Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al Takbir Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Habeeb, Director
04.	Products/By-products	Frozen Meat

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05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 20TPD
07.	Year of Commissioning	2008
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of November 2020) (KL/Day) Industrial Domestic	The unit is closed since December 2019
10.	Waste water generation (KL/Day) Avg. for month of November 2020) Industrial Domestic	The unit is closed since December 2019
11.	Waste water Treatment (KL/Day) Avg. for month of November 2020) Industrial Domestic	The unit is closed since December 2019
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna

		River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-380 KVA and 250 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**(ii) Observations:**

1. The unit has infrastructure for processing of meat with consented production capacity of frozen meat 10 Ton per day. As per consent, the unit only receive raw material (Dressed carcasses) procured from M/s ALM Food Products Ltd., Mohali, Punjab. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since last December, 2019 due to its own reason.
2. The unit meets its fresh water requirement through 02 tube wells. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 25.11.2019.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Equalization Tank
  - c. Reaction Tank
  - d. Settling Tank
  - e. Aeration Tank

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- f. Secondary Settling Tank
- g. Sludge Drying Beds

4. While the unit is in operation, the treated effluent discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 24 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 380 KVA and 250 KVA equipped with acoustic enclosure. But stack attached with the DG set is not adequate.
6. As per consent condition, the unit has to send bone/rendering material to M/s ALM Food Products Ltd., Mohali, Punjab for processing.
7. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should obtain NOC from CGWA.	Not complied
2.	The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption	Not complied
3.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
4.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed STP
5.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.
6.	The unit should provide adequate stack	Not complied

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	height in DG sets.	
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**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2. A.9. M/s Al-Nazam Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al Nazam Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Waseem, Manager
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 15 TPD
07.	Year of Commissioning	2004
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of December , 2020) (KL/Day) Industrial	The unit is closed since 2015

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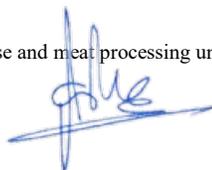
	Domestic	
10.	Waste water generation (KL/Day) Avg. for month of December , 2020) Industrial Domestic	The unit is closed since 2015
11.	Waste water Treatment (KL/Day) Avg. for month of December , 2020) Industrial Domestic	The unit is closed since 2015
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2015.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-2X 380 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2015.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones

23.	Facility for storage/disposal/treatment	The unit is not in operation
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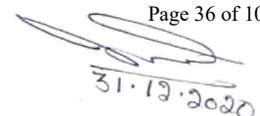
**(ii) Observations:**

1. The unit has the infrastructure for processing of meat with consented production capacity of frozen meat 10 Ton per day. As per consent, the unit only receive raw material (Slaughtered meat) procured from M/s Frigerio Conserva Allana Ltd., Talpur Khurd, Tehsil-Kol, Mathura Bypass Road, Aligarh. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2015 due to its own reason.
2. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Equalization Tank
  - c. Reaction Tank
  - d. Settling Tank
  - e. Aeration Tank
  - f. Secondary Settling Tank
  - g. Sludge Drying Beds
4. While the unit is in operation, the treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 2X 380 KVA equipped with acoustic enclosure. But stack attached with the DG set is not adequate.
6. As per consent granted in year 2014, the unit has to send bones/rendering material to M/s Universal India Alipur, Jijmana, Meerut for processing.

  
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7. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB.	The unit is not in operation.
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.	Not complied
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
5.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed STP.
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.
7.	The unit should provide adequate stack height in DG sets.	Not complied

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

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**2.A.10. M/s Agriotek Foods Ltd.,Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Agriotek Foods Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahr (UP)
03.	Name & Designation of Industry representative	Mohd. Safiq, Manager
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (As per consent)	Frozen Meat – 10 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 15 TPD
07.	Year of Commissioning	2006
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of December 2020) (KL/Day) Industrial Domestic	The unit is closed since one year.
10.	Waste water generation (KL/Day) Avg. for month of December 2020) Industrial Domestic	The unit is closed since one year.

11.	Waste water Treatment (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since one year.
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Flash Mixing Tank, Primary Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA and 260 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**(ii) Observations:**

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1. The unit has the infrastructure for processing of frozen meat with consented capacity of 10 Ton per day. By deboning of Dressed Carcasses supplied by M/s International Agro Foods, Plot No. 2764, 2765, 2766, Bhoor Garhi, Dasna, Ghaziabad. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since one year due to its own reason.
2. The unit meets its fresh water requirement through 02 tube wells. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 25.01.2020.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Oil and Grease Trap
  - c. Equalization Tank
  - d. Flash Mixing Tank
  - e. Primary Settling Tank
  - f. Aeration Tank
  - g. Secondary Settling Tank
  - h. Sludge Drying Beds
4. While the unit is in operation, the treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 500 KVA and 260 KVA. DG sets are not equipped with acoustic enclosure. Stack attached with the DG set (capacity 500 KVA) is not adequate.
6. As per consent condition, the unit has to install STP within 06 months. The unit is yet to install STP.
8. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should obtain NOC from	Not complied

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	CGWA.	
2.	The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.	Not complied
3.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
4.	The unit should establishment of STP and ensure proper treatment of domestic waste water as per consent condition.	Not complied.
5.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation. The unit has not installed STP
6.	The unit should provide acoustic enclosure and adequate stack height in DG sets.	Not complied

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2.A.11. M/s Al Huda Frozen Foods Export Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al Huda Frozen Foods Export Pvt. Ltd.
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02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Naushad Alam, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 25 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material	Slaughtered Meat
07.	Year of Commissioning	2013
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of December 2020) (KL/Day) Industrial Domestic	The unit is closed since two year
10.	Waste water generation (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since two year
11.	Waste water Treatment (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since two year
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Screen Chamber, Oil and Grease Trap, Equalization Tank, Flash Mixing Tank, Aeration Tank-1, Primary Clarifier, Aeration Tank-2, Secondary

		Clarifier, Sand Filter, Activated Carbon Filter and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2019.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA and 250 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2019.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

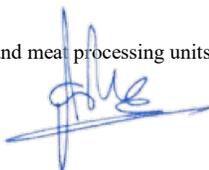
**(ii) Observations:**

1. The unit has infrastructure for processing of frozen meat with consented capacity of 25 Ton per day. As per consent, the unit only receive slaughtered meat from M/s Hind Agro Industries Ltd. Aligarh. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since two year due to its own reason.
2. During inspection, it was observed that the unit has installed slaughter house in the premises with slaughtering capacity of 250 buffalos per day and 100 goat/sheep per day

to produce Raw Slaughter meat-50 TPD. The unit has obtained NOC from UPPCB on 24.10.2013, but consent was not granted by UPPCB for slaughtering. The unit has installed Boiler (capacity 4 TPH), Rendering Plant (Capacity-60 TPD) and blood meal plant for slaughter house.

3. The unit meets its fresh water requirement through 04 tube wells. No flow meter is installed at tube wells. The unit has not obtained NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
4. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Screen Chamber
  - b. Oil and Grease Trap
  - c. Equalization Tank
  - d. Flash Mixing Tank
  - e. Aeration Tank-1
  - f. Primary Clarifier
  - g. Aeration Tank-2
  - h. Secondary Clarifier
  - i. Sand Filter
  - j. Activated Carbon Filter
  - k. Sludge Drying Beds
5. While the unit is in operation, the treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
6. The unit has 02 DG sets with capacity 500 KVA and 250 KVA. DG sets are equipped with acoustic enclosure. Stack attached with the DG set (capacity 500 KVA) is not adequate.
9. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

  
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Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB	The unit is not in operation
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.	Not complied
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
5.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed STP
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.
7.	The unit should provide adequate stack height in DG sets.	Not complied

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

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**2.A.12. M/s Al Shifa Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahr (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al Shifa Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahr (UP)
03.	Name & Designation of Industry representative	Mohd. Jahid, Partner
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 15 TPD
07.	Year of Commissioning	2011
08.	Sector	Pvt.
Information pertaining to Water Pollution		
09	Water source & Consumption (Avg. for month of December 2020) (KL/Day) Industrial Domestic	The unit is closed since 2017
10.	Waste water generation (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since 2017
11.	Waste water Treatment (KL/Day)	

	Avg. for month of December 2020) Industrial Domestic	The unit is closed since 2017
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Equalization Tank, Aeration Tank, Settling Tank and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2019.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA and 380 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2019.
<b>Information pertaining to hazardous waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	Not available

**(ii) Observations:**

1. The unit has infrastructure for processing of Buffalo Frozen meat with consented capacity of 10 Ton per day. As per consent, the unit only receive slaughtered meat of 70 buffalos from M/s Hind Agro Industries Ltd. Aligarh. During inspection, the unit was found not in

operation. It was informed by the unit representative; the unit is closed since 2017 due to its own reason.

2. The unit meets its fresh water requirement through 04 tube wells. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 06.10.2017.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Equalization Tank,
  - b. Aeration Tank,
  - c. Settling Tank and
  - d. Sludge Drying Beds.
4. While the unit is in operation, the treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 500 KVA and 380 KVA. DG sets are equipped with acoustic enclosure. But DG sets are not attached with adequate stack height.
6. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB.	The unit is not in operation
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.	Not complied
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied

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5.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed STP.
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.
7.	The unit should provide adequate stack height in DG sets.	Not complied

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2.A.13. M/s Sahiba Frozen Foods Export Pvt. Ltd., Mundakhera, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Sahiba Frozen Foods Export Pvt. Ltd.
02.	Address/Tel	Mundakhera, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mr. Harvinder Singh, Partner
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 20 TPD
07.	Year of Commissioning	2006
08.	Sector	Pvt.

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<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of December 2020) (KL/Day) Industrial Domestic	The unit is closed since 2017
10.	Waste water generation (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since 2017
11.	Waste water Treatment (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since 2017
12.	Details of ETP with unit wise detail/dimension	ETP was found dismantled.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2017.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-600 KVA and 380 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2017.

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Information pertaining to Hazardous Waste/ solid waste		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**(ii) Observations:**

1. The unit has infrastructure for processing of frozen meat with consented capacity of 10 Ton per day. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2017 due to its own reason.
2. The unit meets its fresh water requirement through 02 tube well. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 28.07.2018.
3. The unit has installed Effluent Treatment Plant (ETP), which was found dismantled.
4. While the unit is in operation, the treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 600 KVA and 380 KVA. DG sets are equipped with acoustic enclosure and attached with adequate stack height.
6. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB.	The unit is not in operation
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.	Not complied
4.	The unit should carry out adequacy	Not complied

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	assessment of ETP through reputed govt. Institute such as IIT/NIT.	
5.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation.
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.

**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2. A.14. M/s Tasmia Frozen Foods Export Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Tasmia Frozen Foods Export Pvt. Ltd.
02.	Address/Tel	Mundakhera, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mr. Zaheer Ahmad, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 16 TPD
	Present production (on 21.12.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 25 TPD
07.	Year of Commissioning	2008
08.	Sector	Pvt.

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<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of December 2020) (KL/Day) Industrial Domestic	The unit is closed since 2017
10.	Waste water generation (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since 2017
11.	Waste water Treatment (KL/Day) Avg. for month of December 2020 Industrial Domestic	The unit is closed since 2017
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Primary Settling Tank, Aeration Tank, Secondary Settling Tank, and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2018.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA ,150 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control	Acoustic enclosure is installed at only 500

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	Systems (APCS)	KVA
20.	Consent of status (Air)	Valid upto 31.12.2018.
<b>Information pertaining to hazardous waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**(ii) Observations:**

1. The unit has infrastructure for processing of frozen meat with consented capacity of 16 Ton per day. As per consent (2017), the unit only receive slaughtered meat from M/s Madina Frozen Food Export Pvt. Limited (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP). During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2017 due to its own reason.
2. The unit meets its fresh water requirement through 02 tube well. No flow meter is installed at tube wells. The unit has not applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap,
  - b. Equalization Tank,
  - c. Primary Settling Tank,
  - d. Aeration Tank,
  - e. Secondary Settling Tank and
  - f. Sludge Drying Beds.
4. While the unit is in operation, the treated is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. As per consent granted in year 2017, the unit has to send bones/rendering material to rendering plant at M/s Madina Frozen Food Export Pvt. Limited (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP) for processing.

6. The unit has 02 DG sets with capacity 500 KVA and 150 KVA. Acoustic enclosure is installed only at 500 KVA. DG sets are not attached with adequate stack height.
7. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB.	The unit is not in operation
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.	Not complied
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
5.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed STP.
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.
7.	The unit should provide acoustic enclosure and adequate stack height in DG sets.	

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**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2.A.15. M/s Al-Taseen Frozen Foods Export Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**(i) Salient Details:**

01.	Name of the Industry	M/s Al-Taseen Frozen Food Export Pvt. Ltd.
02.	Address/Tel	2 <sup>nd</sup> Km Mile Stone, Mundakhera, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mr. Naimuddin Qureshi, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)  Present production (on 21.12.2020)	Frozen Meat – 08 TPD  Nil
06.	Raw material	Slaughtered Meat
07.	Year of Commissioning	2004
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption  (KL/Day) Industrial Domestic	The unit is closed since November 2016
10.	Waste water generation (KL/Day) Industrial Domestic	The unit is closed since November 2016

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11.	Waste water Treatment (KL/Day) Industrial Domestic	The unit is closed since November 2016
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2017.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-2X 380 KVA and 1X180 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent status (Air)	Valid upto 31.12.2017.
<b>Information pertaining to hazardous waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

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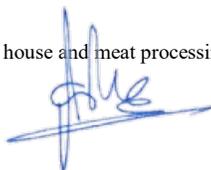
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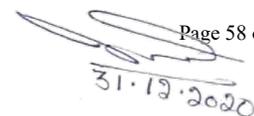
**(ii) Observations:**

1. The unit has infrastructure for processing of frozen meat with consented capacity of 08 Ton per day. As per consent (2015), the unit only receive slaughtered meat from M/s Al Hamd Agro Food Product (Slaughter House) Pvt. Ltd., Aligarh (UP). During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since November 2016 due to its own reason.
2. During inspection, it was observed that the unit has installed slaughter house in the premises with slaughtering capacity of 100 buffalos per day to produce Raw Slaughter meat-38TPD. The unit has obtained NOC from UPPCB on 24.02. 2014. But, the unit has not granted consent to operate by the UPPCB. The unit has installed boiler (capacity -4 TPH), Rendering plant with (capacity-50 TPD), Blood Meal Plant (capacity-200 kg per day).
3. The unit has registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which was valid upto 05.12.2017.
4. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube wells. The unit has not applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
5. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap,
  - b. Equalization Tank,
  - c. Reaction Tank,
  - d. Settling Tank,
  - e. Aeration Tank,
  - f. Secondary Settling Tank and
  - g. Sludge Drying Beds.
6. While the unit is in operation, the treated is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.

  
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7. As per consent granted in year 2015, the unit has to send bones/rendering material to rendering plant at M/s Al Hamd Frozen Food Export Pvt. Ltd., (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP) for processing.
8. The unit has 03 DG sets with capacity 2X 380 KVA and 1X180 KVA. DG sets are equipped with acoustic enclosure. But, DG sets are not attached with adequate stack height.
8. The compliance status of the recommendation made by the joint committee inspection dated 10.02.2020 is as below:

Sl. No.	Recommendations	Compliance Status
1.	The unit should be operated after obtaining consent from UPPCB.	The unit is not in operation
2.	The unit should obtain NOC from CGWA.	Not complied
3.	The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.	Not complied
4.	The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.	Not complied
5.	The unit should ensure proper treatment of domestic waste water.	The unit is not in operation. The unit has not installed STP.
6.	The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.	The unit is not in operation.
7.	The unit should provide acoustic enclosure and adequate stack height in DG sets.	Not complied

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**(iii) Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the joint committee recommendations.

**2. B. Monitoring of Mundakhera drain at different locations:**

Mundakhera drain originates from the Lalpur Chitaula Village, district Bulandshahar (U.P.). It carries industrial and domestic waste water from industries at Mundakhera Road, Khurja. It also carries domestic wastewater of Abad nagar of Mundakhera Road. Total stretch of Mundakhera drain is approx. 02 Km. After 02 Km of traversing, Mundakhera drain meets to Khurja Drain, which carries waste water of Khurja City. No Sewage Treatment Plant (STP) is installed for treatment of Sewage of Khurja City. Khurja drain meets to Karwan River after traversing approx.15 Km at village- sudeshpur, Aligarh, which ultimately meets River Yamuna at Agra.

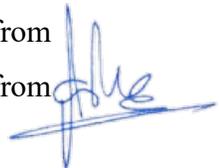


**Map indicating Mundakhera drain, Khurja drain and slaughter and meat processing units**

During inspection, huge quantity of municipal solid waste was also found dumped on the bank of Khurja drain. Sample of Mundakhera drain was collected D/s (downstream) after

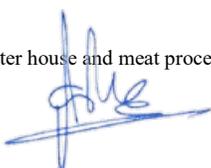
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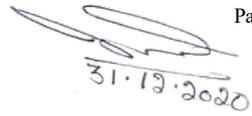
industrial area and before mixing to Khurja drain. Further, sample was also collected from Khurja drain after mixing of Mundakhera drain. Analysis results of samples collected from drains are as below:

  
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Sampling Locations	Parameters						
	pH	TSS (mg/l)	TDS (mg/l)	BOD (mg/l)	COD (mg/l)	T-Coliforms MPN/100ml	F-Coliforms MPN/100ml
Mundakhera drain after Slaughter Houses	7.37	106	786	56.0	90.0	4.9X10 <sup>6</sup>	2.3X10 <sup>6</sup>
Mundakhera drain before meeting with Khurja drain	7.60	445	963	28.3	58.7	1.3X10 <sup>6</sup>	7.9X10 <sup>5</sup>
Khurja drain before meeting of Mundakhera drain	7.55	403	1128	46.2	132	7.0X10 <sup>5</sup>	4.9X10 <sup>5</sup>
Khurja drain after meeting Mundakhera drain	7.54	372	1141	45.2	120	1.3X10 <sup>6</sup>	7.9X10 <sup>5</sup>

The conc. of Total Coliform and Faecal Coliform clearly indicates the discharge of domestic waste water into Mundakhera drain after industrial area. During inspection, none of the slaughter houses and meat processing units is operational. Washing cleaning effluent generated from slaughter houses are treated in its ETP and used for gardening purpose. Further, joint team also observed that twenty nine (29) potteries units are located adjacent to the Mundakhera drain and Khurja drain. UPPCB has been granted consent to operate to all potteries units for zero liquid discharge. While, during visit of the joint committee, some of the potteries were also visited. It was observed that multiple outlet has been provided in the units. During inspection, no





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effluent was found discharge from the potteries units. However, possibility of discharge of effluent from the potteries units cannot be ruled out.

## 2. C. Review of Action taken by UPPCB:

As per Hon'ble NGT order dated 18.08.2020," *The State PCB must initiate a drive to ascertain the sources of such pollution and take remedial action.*" In compliance of Hon'ble NGT, following action has been taken by UPPCB:

- a) UPPCB has issued letter to all twelve (12) meat processing unit so as to ensure they are not operated till compliance of environmental norms (Annexure-1).
- b) UPPCB has issued letter to twenty nine (29) potteries units located adjacent to the Mundakhera drain and Khurja drain not to discharge any effluent into drain (Annexure-2).
- c) UPPCB has issued letter to Executive Officer, Nagar Palika Parishad, Khurja for installation of Sewage Treatment Plant (STP) for treatment of domestic sewage (Annexure-3).

## 2. D. Monitoring of ground water in the study area

Ground water samples were collected from Murari Nagar and Mundakhera Road. Analysis results of sample collected are as below:

Sampling locations	Murari Nagar Mundakhera (Tubwell) Location- 1	Murari Nagar opposite Kale khan Peer (Hand Pump) Location-2	Mundakhera Road ( Hand Pump) Location-3	Standard as per BIS IS 10500: 2012(Acceptable limit)
Parameters				
pH	7.28	6.99	7.64	6.5-8.5
Conductivity	1200	2690	593	--
CO <sub>3</sub> (mg/l)	Nil	Nil	Nil	--
HCO <sub>3</sub> (mg/l)	488	659	220	--
Cl(mg/l)	57.0	213.0	21.0	250
F(mg/l)	<b>0.64</b>	<b>0.77</b>	<b>1.0</b>	0.3

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NO <sub>3</sub> (mg/l)	33.7	5.2	6.0	45
SO <sub>4</sub> (mg/l)	51.0	<b>410</b>	35.0	200
Hardness(mg/l)	<b>270.0</b>	<b>640</b>	140	200
Ca Hardness (mg/l)	<b>104.0</b>	84.0	36.0	75
Mg Hardness (mg/l)	2.4	<b>110</b>	12.0	30
Na(mg/l)	142.0	300.0	52.0	--
K(mg/l)	5.76	7.27	3.38	--

*Heavy metals samples are under process in lab.*

It is evident from the results that ground water is meeting with the acceptable limit of drinking water except Total Hardness, Ca Hardness, Mg Hardness, Fluoride and Sulphate, which is exceeding in some locations, which may be due to geogenic factor.

### **3. The industry wise (Slaughter House and Frozen Unit) points related to compliance of conditions of NOC given by CGWA**

#### **3.1 M/s Madina Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

- a. Village/Block/District/State: **Baroli, MundaKhera Road/ Khurja/ Bulandshahar/ Uttar Pradesh.**
- b. Date of issuance of NOC: **16<sup>th</sup> November, 2017**
- c. Validity of NOC (Years): **26.10.2017 to 25.10.2019 (Two Year)**
- d. Applied for NOC or Renewal : Yes, applied for NOC renewal on **24.9.2019.**
- e. Date of Inspection for renewal: **23.11.2019**
- f. Status of Inspection : **Fully Complied, (Inspection Report Attached)**
- g. Category of Block- **Critical** As per GWRE- 2013 and 2017
- h. Present Status of Renewal of NOC: **Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019 w.e.f. 2<sup>nd</sup> October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government.**

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Compliance Conditions as per NOC condition	Observation of Joint inspection committee carried out on 21.12.2020	Remarks/Recommendation
<p>As per NOC condition industry may abstract 153 m<sup>3</sup>/day or 45900 m<sup>3</sup>/year ground water through 01 existing tube well only. No ground water abstraction structures shall be constructed for this purposes without prior approval of CGWA</p> <p>The tube well shall be fitted with water meter and monitoring of GW abstraction to be undertaken accordingly on regular basis, at least once in month.</p>	<p>Existing tube well is in operation and fitted with electromagnetic flow meter at tubewell, which is in working conditions.</p> <p>Log book has been verified and found ground water abstraction within permitted limits.</p>	<p>The inspection of industry has already been done for renewal of NOC on 23.11.2019.</p> <p>Compliance was found as per NOC conditions.</p>
<p>Ground water Recharge quantum to be implemented by the industry was 111132 m<sup>3</sup>/year by adopting ponds with recharge shaft as per proposal.</p>	<p>Firm has implemented recharge to a tune of 111132 m<sup>3</sup>/year by constructing three no of recharge shafts in Kirra village through pond.</p> <p>On date of inspection, three recharge shafts were damaged by local peoples / villagers.</p> <p>The adopted ponds and recharge shafts need regular maintenance for adequate quantity of recharge.</p>	<p>During the earlier inspection carried out on 23.11.2019. The compliance was full.</p>

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<p><b>01 (One) number of Piezometer fitted with automatic water level recorder with telemetry system at suitable location to monitor the ground water regime.</b></p>	<p>Piezometer fitted with AWLR and telemetry system has been verified.</p>	<p>At the time inspection on 23.11.2019 the compliance was full.</p>
<p>Ground Water Quality report to be monitored twice in a year. The Compliance to be sent within one year.</p>	<p>Quality report of raw water analyzed by NABL accredited lab recognized with MoEFCC and UPPCB</p>	<p>Quality report submitted during the time of inspection on 23.11.2019. Compliance was found as per NOC condition</p>

**Compliance done by M/s Madina Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

**Tube well Fitted with Electromagnetic Flowmeter (Water meter)**



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## Piezometers fitted with DWLR and Telemetry System



## Pond adopted in Kirra village for Ground Water Recharge by constructing Recharge Shafts



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**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY  
INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

1. Name of industry/infrastructure/ mining project : M/s Medina Frozen Food (P) Ltd.
2. Village/ Block/ District/State: Baroli, Munda Khera road, Khurja, Buland Sahar (U.P)
3. Date of issuance of NOC: 16.11.2017.
4. Date of latest renewal (if any): -
5. Validity of NOC (Years): 2 (Two) years.
6. Monitoring of compliance of conditions laid down in the NOC:

S.No	Conditions as per NOC		Compliance status observed		Remarks
1	Quantum of ground water withdrawal	<u>153</u> m <sup>3</sup> /day <u>45900</u> m <sup>3</sup> /yr.	Quantum withdrawn by the firm (Check log book)	<u>55.83</u> m <sup>3</sup> /day <u>16748</u> m <sup>3</sup> /yr.	Average of Dec. 2017 to Nov. 2019 (2 yrs)
2	No. of TWs/ BWs	<u>1</u> (One)	No. of TWs/ BWs constructed	<u>1</u> (One)	
3	Wells fitted with flow meter	All wells to be fitted with flow meters	Check at site	<u>Yes</u> wells fitted with flow meter.	Photographs attached
3a	Functional status of flow meter	All flow meters should be functional	Are all flow meters in working condition ?	Yes/ No	
3b	Submission of data on GW extraction to CGWA	GW extraction data to be submitted to CGWA periodically	Whether ground water extraction data submitted to CGWA	Yes/ No. Month up to which data submitted : <u>21 NOV. 2019.</u>	
4	No. of piezometers to be constructed	<u>1</u> (One)	No. of piezometers constructed (Check monthly water level data)	<u>1</u> (One) (Attach photograph)	
5	No. of piezometers to be fitted with AWLR/DWLR with/ without telemetry	<u>1</u> (One)	No. of piezometers fitted with AWLR/DWLR with/ without telemetry	<u>1</u> (One)	
5 a	Submission of water level data to CGWA	Monthly WL data to be submitted to CGWA	Whether monthly water level data submitted to Regional Office	Yes/ No <u>STW data of May, June, Oct. Nov. 2018, May, June, Oct, Nov. 2019 submitted</u>	

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SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS					
6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office	Yes/ No Year upto which data submitted: <u>Nov. 2019</u>	
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the industry	<u>Nil</u>	
7a	Submission of water level data	Pre- and post - monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/ No <u>N.A.</u>	
8	Annual quantum of water to be harvested/ recharged	<u>111132</u> m <sup>3</sup> /annum	Quantum of water harvesting/ recharge as implemented by the firm	<u>111132</u> m <sup>3</sup> /annum	
8a			No. and type of Recharge structures implemented inside the premises	<u>Nil</u>	
			Whether structures are maintained properly	Yes/ No <u>N.A.</u>	
8b			No. and type of structures implemented outside the premises	<u>3 (Three) Pond</u> Area of all 3 Ponds = <u>2.058ha</u>	<u>Pond-I having 2 Recharge shaft.</u> <u>Pond II &amp; III area converted having 2 Recharge shaft.</u>
			Locations of structures	<u>All 3 Ponds located in Vill - Kissa Block - Khurja Dist.</u>	
			Whether All the structures are maintained properly	<u>Yes</u>	
9	Recycling/ reuse of water		Check at site the STP/ETP installed (Attach photographs)	Yes/ No <u>Yes</u>	<u>Photographs Attached</u>

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SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS				
10	Water conservation measures (e.g: adoption of ponds)		Initiatives taken by the firm (Attach photographs, if any)	<p><i>Firm adopted 3 ponds in Korra village. Photographs attached</i></p>
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use		Activity for which water from dewatering project is being used	<i>N.A.</i>

Status of Compliance of NOC Conditions : Fully Compliant / Partially Compliant / Non-Compliance

Valid reasons for non-compliance, if any :

Signature of Project Proponent

*[Signature]*  
 Frozen Food Exports  
 Manager

Signature of Inspecting Officer of CGWB

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 Central Ground Water Board (N.R.)  
 Ministry of Water Resources, River  
 Development & Ganga Rejuvenation  
 Govt. of India  
 Lucknow

Recommendations of Regional Director.

**3.2 M/S Laham Exports India Pvt. Ltd. (Slaughter House and Frozen unit)**

- a. Village/Block/District/State: **At 2 Km stone, Munda Khera Road/Khurja /Bulandshahar/ Uttar Pradesh.**
- b. Date of issuance of NOC: **21 June 2017**
- c. Validity of NOC (Years):**20.06.2017 to 19.06.2019 (Two Year)**
- d. Applied for Renewal of NOC : **Yes, applied for NOC renewal on 16.08.2019**
- e. Date of Inspection for renewal: **12.9.2019**
- f. Status of Inspection : **Complied as per joint inspection carried out on 21.12.2020**  
**Inspection Report attached**
- g. Category of Block- **CriticalAs per GWRE- 2013 and 2017.**
- h. Present Status of Renewal of NOC :**Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019 w.e.f. 2nd October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government**

Compliance Conditions as per NOC condition	Observation of Joint inspection committee carried out on 21.12.2020	Remarks
<p><b>The industry may abstract 200 m3/ day or 52000 m3/ year ground water through 01 existing tube well only.No ground water abstraction structures shall be constructed for these purposes without prior approval of CGWA. The tube well shall be fitted with water meter and monitoring of GW abstraction</b></p>	<p>Existing tube wellis in operation and fitted with electromagnetic flow meterwhich is in working conditions. Log book has been verified and found ground water abstraction with in permitted limits.</p>	<p>The inspection of industry has already been done for renewal of NOC on 12.09.2019. Compliance was found as per NOC conditions</p>

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to be undertaken accordingly on regular basis, at least once in month.		
<b>Ground water Recharge quantum to be implemented by the industry was 93233m<sup>3</sup>/year by adopting ponds with recharge shaft as per proposal.</b>	Firm has implemented recharge quantity to a tune of <b>93233 m<sup>3</sup>/year</b> by constructing one no of recharge shaft in <b>Lalpur Chitaula</b> village.  On date of inspection, firm has implemented recharge potential to the tune of <b>142722 m<sup>3</sup>/year</b> by constructing one recharge shaft in the pond. Recharge shaft has been verified.	Compliance was found as per NOC conditions
<b>1 (One) number of Piezometer fitted with automatic water level recorder with telemetry system at suitable location to monitor the ground water regime.</b>	Piezometer fitted with AWLR and telemetry system has been verified.	At the time inspection on 12.09.2019 the compliance was full.
Ground Water Quality report to be monitored twice in a year. The Compliance to be sent within one year.	Quality report of raw water analyzed by NABL accredited lab recognized with MoEFCC and UPPCB	Quality report submitted during the time of inspection on 23.1.2019. Compliance was found as per NOC condition Compliance done as per NOC condition.

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**Compliance done by M/s Laham Exports India Pvt. Ltd. (Slaughter House and Frozen Unit)**

**Tube well Fitted with Electromagnetic Flow meter (Water meter)**



**Piezometers fitted with DWLR and Telemetry System**



**Pond adopted in Lalpur Chitaula village for Ground Water Recharge by constructing Recharge Shaft**



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**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY  
INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

1. Name of industry/infrastructure/ mining project : M/s Laham Exports India Pvt. Ltd.  
Food Processing Industry (Slaughter House)
2. Village/ Block/ District/State: Plot-2 km. st. Moondakhera road, Khurja, Bulandshahr.
3. Date of issuance of NOC: 21 June 2017.
4. Date of latest renewal (if any): -
5. Validity of NOC (Years): 2 (Two) years only.
6. Monitoring of compliance of conditions laid down in the NOC:

S.No	Conditions as per NOC		Compliance status observed		Remarks
1	Quantum of ground water withdrawal	<u>200</u> m <sup>3</sup> /day <u>52000</u> m <sup>3</sup> /year	Quantum withdrawn by the firm (Check log book)	<u>50.75</u> m <sup>3</sup> /day <u>13196</u> m <sup>3</sup> /year	Average of <u>Sept 2018</u> to <u>August 2019</u>
2	No. of TWs/ BWs	<u>1</u> (One)	No. of TWs/ BWs constructed	<u>1</u> (One)	
3	Wells fitted with flow meter	All wells to be fitted with flow meters	Check at site	<u>Yes</u> <u>fitted</u> <u>flow meter</u>	<u>T/W ready</u> <u>08535.3</u> <u>(12.9.2019)</u>
3a	Functional status of flow meter	All flow meters should be functional	Are all flow meters in working condition ?	<u>Yes/ No</u>	
3b	Submission of data on GW extraction to CGWA	GW extraction data to be submitted to CGWA periodically	Whether ground water extraction data submitted to CGWA	<u>Yes/ No. Month</u> <u>up to which</u> <u>data submitted</u> <u>: 01.8.2018</u> <u>to</u> <u>11.09.2019</u>	
4	No. of piezometers to be constructed	<u>1</u> (One)	No. of piezometers constructed (Check monthly water level data)	<u>1</u> (One) (Attach photograph)	
5	No. of piezometers to be fitted with AWLR/DWLR with/ without telemetry	<u>1</u> (One) <u>AWLR</u> <u>with</u> <u>telemetry</u>	No. of piezometers fitted with AWLR/DWLR with/ without telemetry	<u>1</u> (One)	<u>DTW of</u> <u>Pz.</u> <u>8.75m</u>
5a	Submission of water level data to CGWA	Monthly WL data to be submitted to CGWA	Whether monthly water level data submitted to Regional Office	<u>Yes/ No</u> <u>01.6.2018</u> <u>to</u> <u>12.9.2019</u>	

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**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office	Yes/ No Year upto which data submitted: <u>June 18 &amp; Dec 18 + Aug 19</u>	
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the industry	<u>Nil</u>	
7a	Submission of water level data	Pre- and post- monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/ No <u>data 01.6.18 to 12.9.19</u>	
8	Annual quantum of water to be harvested/ recharged	<u>93233</u> m <sup>3</sup> /annum	Quantum of water harvesting/ recharge as implemented by the firm	<u>53795</u> m <sup>3</sup> /annum	
8a			No. and type of Recharge structures implemented inside the premises	<u>Nil</u>	
			Whether structures are maintained properly	Yes/No <u>N.A.</u>	
8b		<u>53795</u> m <sup>3</sup> /yr.	No. and type of structures implemented outside the premises	<u>2 (Two) Ponds</u>	
			Locations of structures	<u>1. Lalpur chittaula Area - 2.16430 ha</u> <u>2. Hazipur Bhataula Area 0.8320 ha</u>	Total area 3.516 ha
			Whether All the structures are maintained properly	<u>yes</u>	The upper layer of Hazipur Bhataula Pond is full of water
9	Recycling/ reuse of water		Check at site the STP/ETP installed (Attach photographs)	Yes/ No <u>E.T.P installed</u>	<u>Photograph attached</u>

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SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS					
10	Water conservation measures (e.g: adoption of ponds)		Initiatives taken by the firm (Attach photographs, if any)		Photographs Attached.
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use		Activity for which water from dewatering project is being used	N.A.	

Status of Compliance of NOC Conditions : Fully Compliant / Partially Compliant / Non-Compliance

Valid reasons for non-compliance, if any :

Signature of Project Proponent



12/9/19

Recommendations of Regional Director.

Signature of Inspecting Officer of CGWB

(J. P. Gautam) 12-9-19  
 Scientist - D (Sr. Hydrogeologist)  
 Central Ground Water Board (N.R.)  
 Ministry of Water Resources, River  
 Development & Canal Regulation  
 Lucknow

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**3.3 M/s AL –Hamad Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

- a. Village/Block/District/State: **Baroli ,2 Km KM Stone, Munda Khera Road /Khurja /Bulandshahar/ Uttar Pradesh.**
- b. Date of issuance of NOC: **16November 2017**
- c. Validity of NOC (Years):**26.10.2017 to 25.10.2019 (Two Year)**
- d. Applied for NOC or Renewal : Yes, applied for NOC renewal on **24.09.2019**
- e. Date of Inspection for renewal: **23.11.2019**
- f. Status of Inspection : Fully Complied, (Inspection Report attached)
- g. Category of Block- **Critical** (As per GWRE- 2013 and 2017)
- h. Present Status of Renewal of NOC :**Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019 w.e.f. 2nd October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government.**

Compliance Conditions as per NOC condition	Observation of Joint inspection committee carried out on 21.12. 2020	Remarks/Recommendation
<p><b>The industry may abstract 153 m3/ day or 45900 m3/ year ground water through 01 existing tube well only.No ground water abstraction structures shall be constructed for this purposes without prior approval of CGWA The tube well shall be fitted with water meter</b></p>	<p>Existing tube well in operation and fitted with electromagnetic flow meter which is in working conditions, Log book of one tube well has been verified and found ground water abstraction within permitted limit. <b>Firm has dismantled the additional tubewell, which has been verified during the joint</b></p>	<p>The inspection of industry has already been done for renewal of NOC on 12.09.2019. During earlier joint inspection on 10.02.2020, One additional tube well was exist with no flow meter, also found without approval of CGWA In this regards a show cause notice was issued on 19.02.2020 to seal the tube well</p>

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<p>and monitoring of GW abstraction to be undertaken accordingly on regular basis.</p>	<p>inspection carried out on 21.12.2020</p>	<p>immediately and photographs may be send to Regional office. Firm has submitted reply of show cause notice and submitted photographs of dismantled tubewell.</p>
<p>Ground water Recharge quantum to be implemented by the industry was 117774 m<sup>3</sup>/year by adopting ponds with recharge shaft as per proposal.</p>	<p>Firm has implemented recharge to a tune of 117774m<sup>3</sup>/year by constructing one no of recharge shafts in Hajratpur village. On date of inspection, the pond has not manned. The adopted ponds and recharge shafts needs regularly maintenance for adequate quantity of recharge.</p>	<p>During the earlier inspection carried out on 23.11.2019 the firm has implemented recharge quantity to a tune of 117774 m<sup>3</sup>/year.</p>
<p>(One) number of Piezometer fitted with automatic water level recorder with telemetry system at suitable location to monitor the ground water regime.</p>	<p>Piezometer fitted with AWLR and telemetry system has been verified.</p>	<p>At the time inspection on 23.11.2019 the compliance was full.</p>
<p>Ground Water Quality report to be monitored twice in a year. The Compliance to be sent within one year.</p>	<p>Quality report of raw water analyzed by NABL accredited lab recognized with MoEFCC and UPPCB</p>	<p>Quality report submitted during the time of inspection on 23.11.2019. Compliance was found as per NOC condition</p>

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**Compliance done by M/s Hamad Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

**Existing Tube well fitted with Electromagnetic Flowmeter (Water meter)**



**Piezometers fitted with DWLR and Telemetry System**



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Joint Committee report on Slaughter house and meat processing units, Bulandshahar (U.P.)

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# Pond adopted in Hazratpur village for Ground Water Recharge by constructing Recharge Shaft



**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY  
INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

1. Name of industry/infrastructure/ mining project : M/S Al-Hamd Frozen Foods (P) Ltd.
2. Village/ Block/ District/State: Vill- Barauli, Munda Khara road, Post- Khusija, Buland Sahar (U.P.)
3. Date of issuance of NOC: 16.11.2017
4. Date of latest renewal (if any): -
5. Validity of NOC (Years): 2 (Two) years
6. Monitoring of compliance of conditions laid down in the NOC:

S.No	Conditions as per NOC		Compliance status observed		Remarks
1	Quantum of ground water withdrawal	$\frac{153}{m^3/day}$ $\frac{45900}{m^3/yr.}$	Quantum withdrawn by the firm (Check log book)	$\frac{47.5}{m^3/day}$ $\frac{14250}{m^3/yr.}$	Average of February 19 to October 19 (Nine months)
2	No. of TWs/ BWs	$\frac{1}{(One)}$	No. of TWs/ BWs constructed	$\frac{1}{(One)}$	
3	Wells fitted with flow meter	All wells to be fitted with flow meters	Check at site	<u>yes</u> well fitted with flow meter.	
3a	Functional status of flow meter	All flow meters should be functional	Are all flow meters in working condition?	Yes/ No	T/W Flow meter reading on 23.11.19 12183
3b	Submission of data on GW extraction to CGWA	GW extraction data to be submitted to CGWA periodically	Whether ground water extraction data submitted to CGWA	Yes/ No. Month up to which data submitted : Jan 19 to 22 Nov. 2019	
4	No. of piezometers to be constructed	$\frac{1}{(One)}$	No. of piezometers constructed (Check monthly water level data)	$\frac{1}{(One)}$ (Attach photograph)	Photograph attached
5	No. of piezometers to be fitted with AWLR/DWLR with/ without telemetry	$\frac{1}{(One)}$	No. of piezometers fitted with AWLR/DWLR with/ without telemetry	$\frac{1}{(One)}$	
5a	Submission of water level data to CGWA	Monthly WL data to be submitted to CGWA	Whether monthly water level data submitted to Regional Office	Yes/ No June & November 2019	

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**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY  
INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office.	Yes/No Year upto which data submitted: <u>Sept-2019</u>	
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the industry	<u>N/A</u>	
7a	Submission of water level data	Pre- and post- monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/ No <u>N.A.</u>	
8	Annual quantum of water to be harvested/ recharged	<u>117774</u> m <sup>3</sup> /annum	Quantum of water harvesting/ recharge as implemented by the firm	<u>117774</u> m <sup>3</sup> /annum	
8a			No. and type of Recharge structures implemented inside the premises	<u>NIL</u>	
			Whether structures are maintained properly	Yes/ No <u>N.A.</u>	
8b		<u>117774</u>	No. and type of structures implemented outside the premises	<u>1 (one) Pond + 1 Recharge shaft</u>	<u>Pond Area = 2.180 ha.</u>
			Locations of structures	<u>Hajratpur Vill. Teh- Khurja, B. Sahar.</u>	
			Whether All the structures are maintained properly	<u>yes.</u>	
9	Recycling/ reuse of water		Check at site the STP/ETP installed (Attach photographs)	Yes/ No <u>E.T. P installed</u>	<u>Photograph attached</u>

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SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS					
10	Water conservation measures (e.g: adoption of ponds)		Initiatives taken by the firm (Attach photographs, if any)	Firm adopted Pond at Hajratpur Vill. for Rain water Harvesting.	Photographs attached
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use		Activity for which water from dewatering project is being used	N.A.	

Status of Compliance of NOC Conditions : Fully Compliant / Partially Compliant / Non-Compliance

Valid reasons for non-compliance, if any :

For AL-HAMD FROZEN FOODS PVT. LTD.  
 Signature of Project Proponent  
 Famideh  
 DIRECTOR

Signature of Inspecting Officer of CGWB  
 23.11.19  
 Scientist - D (Sr. Hydrogeologist)  
 Central Ground Water Board (N.R.)  
 Ministry of Water Resources, River  
 Development & Ganga Rejuvenation  
 Govt. of India  
 Lucknow

Recommendations of Regional Director.

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Besides, the committee have also visited existing meat processing units, in Khurja, district Bulandshahar, which are presently not in operation since long time. The status of units is given as below:-

SI No	Name of Meat Processing Unit	Present Status of operation	Date of application submitted for ground water NOC to abstraction ground water	Status of ground water NOC issuance	Remark
1.	M/s Barkat Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation since 7 <sup>th</sup> July 2019	05.12.2019	Application Rejected from CGWA . Now Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019 w.e.f. 2 <sup>nd</sup> October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government	One existing tub well found without flow meter in the unit. One Piezometer having telemetry system has installed
2	M/s Al Takbir Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	25.11.2019	Not Processed due to OCS blocks. Now Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019	One existing tub well found without flow meter in unit

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				w.e.f. 2nd October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government	
3	<b>M/s Al Arfa Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar</b>	Not in operation	Not applied	Not applied	-
4	<b>M/s Al - Nazam Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar</b>	Not in operation	Not applied	Not applied	One existing tub well found without flow meter in unit
5	<b>M/s Al-Tasin Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar</b>	Not in operation	Not applied	Not applied	-
6	<b>M/s Agriotek Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar</b>	Not in operation	25.01.2020	Not Processed due to OCS block category. Now Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019	One existing tub well found without flow meter in unit

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				w.e.f.2nd October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government.	
7	M/s Al Tasmia Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	Not applied	Not applied	One existing tub well found without flow meter in unit
8	M/s Sahiba Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	28.07.2018	Recommended from regional office on 07.02.2019 Now Uttar Pradesh Government has promulgated Ground Water Management & Regulation Act 2019 w.e.f. 2nd October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process	Two existing tub well found without flow meter in unit

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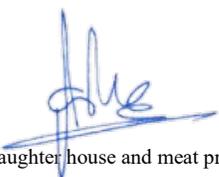
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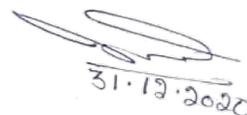
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				of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government	
9	<b>M/s Al Shifa Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar</b>	Not in operation	06.10.2017	<b>Recommended from Regional office on 14.06.2018</b> <b>Now Uttar Pradesh Government has promulgated Ground Water Management &amp; Regulation Act 2019 w.e.f. 2nd October 2020. State Government has started its online portal for Ground Water NOC from November 2020 and concomitantly, CGWA has stopped the process of NOC for ground water. The regulation of ground water in the state government has been taken over by the state government</b>	One existing tub well found without flow meter in unit
10	<b>M/s Al Huda Frozen Foods Pvt. Ltd. Munda Khera Road , Khurja , Bulandshahar</b>	Not in operation	Not applied	Not applied	Four existing tub well found without flow meter in unit

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#### 4. Over all Recommendation:

UPPCB shall ensure that -

- a. All the meat processing units shall not be allowed to operate till compliance of the Joint Committee recommendations and environmental norms.
- b. Regular surveillance of the units shall be undertaken to eliminate possibility of operation with compliance.
- c. All the Slaughter houses were found not completely comply with the Joint Committee Recommendations (inspection dated 10.02.2020). Necessary action may be taken.
- d. M/s Madina frozen foods export Pvt. Ltd. (Slaughter House) was found discharging effluent not confirming to the stipulated norms. Necessary action including Environmental Compensation may be imposed to the unit.
- e. Regular surveillance is required in Potteries industries to comply with ZLD condition.
- f. Necessary action may be taken for treatment of domestic waste water of Khurja city.
- g. Necessary action may be taken to ensure for disposal of solid waste as huge quantity of solid waste was found dumped near Khurja drain.

#### 5. Inspection Team:

- a) Shri. Jagdamba Prasad, Scientist-D, Central Ground Water Authority, Lucknow
- b) Shri Runa Oraon, Scientist-D, Central Pollution Control Board, RD(N), Lucknow
- c) Shri Ashutosh Chauhan, UPPCB, Regional Officer, Bulandshahar.
- d) Sh. Ajay Kumar, AEE, Regional Office, UPPCB, Bulandshahar

  
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**M/s Al-Hamd Frozen Foods Pvt. Ltd. (Slaughter Unit), Mundakhera Road, Khurja, District Bulandshahar**



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**M/s Laham Exports India Pvt. Ltd. (Slaughter Unit) Mundakhera Road, Khurja, District Bulandshahr**



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**M/s Medina Frozen Foods Pvt. Ltd. (Slaughter Unit), Mundakhera Road, Khurja, District Bulandshahr**



Joint Committee report on Slaughter house and meat processing units, Bulandshahr (U.P.)

31.12.2020

**M/s Al-Huda Frozen Foods Exports Pvt. Ltd., Mundakhera Road, Khurja, District Bulandshahr**



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**Al-Nazm Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, District Bulandshahr**



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M/s Al-Takbir Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, District Bulandshahr



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M/s Agrotech Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, District Bulandshahr



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M/s Al-Arfa Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, District Bulandshahr



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M/s Barkat Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja District Bulandshahr



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M/s Al-Shifa Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja District Bulandshahr



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**M/s Sahiba Frozen Foods Export Pvt. Ltd Mundakhera Road, Khurja District Bulandshahr**



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M/s Al-Tasmia Frozen Foods Pvt. Ltd, Mundakhera Road, Khurja, District Bulandshahr



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**Al-Taseen Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, District Bulandshahr**



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क्षेत्रीय कार्यालय

दूरभाष : 05732-233879

ई-मेल : robulandshahar@uppcb.com

## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड Uttar Pradesh Pollution Control Board

F-5, यमुनापुरम ( MMR मॉल के पीछे ), बुलन्दशहर-203001

सन्दर्भ : 1102/0.A.No.326/18/2020

दिनांक : 01-9-2020

संवा में,

पंजीकृत

1. मै0 अल-हम्द फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
2. मै0 मदीना-हम्द फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
3. मै0 बरकत फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
4. मै0 अल आरफा फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
5. मै0 अल-तकवीर फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
6. मै0 अल नज्म फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
7. मै0 एग्रोटैक फूड्स लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
8. मै0 अल हुदा फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
9. मै0 अल शिफा फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
10. मै0 साहिबा फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
11. मै0 अल तसमिया फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
12. मै0 अल तासीन फोजन फूड्स प्रा0लि0, (मीट प्रोसेसिंग यूनिट), मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0सं0-326/2018 श्री शैलेन्द्र सिंह बनाम उ0प्र0 सरकार व अन्य में पारित आदेश दिनांक 18.08.2018 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक ओ0ए0सं0-326/2018 श्री शैलेन्द्र सिंह बनाम उ0प्र0 सरकार व अन्य में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 18.08.2018 का संदर्भ ग्रहण करने का कष्ट करें, जिसके सुसंगत अंश निम्नवत् है:-

मुख्यालय : TC-12 V, विभूति खण्ड, गोमती नगर, लखनऊ-226010

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31.12.2020

..... 8. From the above, it is clear that there is illegal extraction of ground water without permission of the Central Ground Water Authority (CGWA). It was held by this Tribunal vide order dated 20.07.2020 in Original Application No. 176/2015, Shailesh Singh V/s Hotel Holiday Regency, Moradabad & Ors, that ground water can be allowed to be extracted only after Environment Impact Assessment by the CGWA in ground water scarcity areas notified by the CGWA as Overexploited, critical and semi critical, in light of extent of ground water available in the area and the extent to which the ground can be allowed to be extracted.

9. The statutory authorities must take action for illegal extraction of ground water including assessment and recovery of compensation following due process of law. The authorities must also maintain vigilance against illegal operation of such units which are found to be non-functional during inspection. Such unit may not be allowed to operate till compliance of environmental law and till payment of compensation for their illegal operation in the past. In view of high level of pollution found in the water samples of the drains, the State PCB must initiate a drive to ascertain the source of such pollution and take remedial action.

अतः उपरोक्त के परिप्रेक्ष्य में आपको निर्देशित किया जाता है कि अपनी औद्योगिक इकाई का संचालन तब तक न किया जाये जब तक कि पर्यावरण प्रदूषण नियंत्रण अधिनियमों का अनुपालन सुनिश्चित न कर लिया जाये। उक्त जारी निर्देशों की अनुपालन आख्या पत्र प्राप्ति के सप्ताह के अन्दर इस कार्यालय में प्रेषित किया जाना सुनिश्चित करें। कृपया नोट करें कि समय से अनुपालन आख्या प्राप्त न होने एवं आपके उद्योग के किसी भी आकस्मिक निरीक्षण में उद्योग का संचालन किया जाता पाया जाता है तो आपके उद्योग के विरुद्ध प्रदूषण नियंत्रण अधिनियमों के प्राविधानों के अन्तर्गत की गयी किसी भी वैधानिक कार्यवाही का सम्पूर्ण उत्तरदायित्व उद्योग एवं उद्योग के पदाधिकारियों का स्वयं का होगा।

भवदीय

  
31.09.2020

(आशुतोष चौहान)  
क्षेत्रीय अधिकारी(प्र०)

प्रतिलिपि-मुख्य पर्यावरण अधिकारी (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

  
31.09.2020

क्षेत्रीय अधिकारी(प्र०)

S. Asst

31.09.2020

Annexure-1



क्षेत्रीय कार्यालय

दूरभाष : 05732-233879

फैक्स : 05732-233879

ई-मेल : robulandshahar@uppcb.com

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,  
Uttar Pradesh Pollution Control Board

F-5, यमुनापुरम (MMR मॉल के पीछे), बुलन्दशहर-203001

संदर्भ : 1460/0.A.O.No. 326/18/2020  
सेवा में,

दिनांक : 17-11-20  
"पंजीकृत"

1. मै0 दुर्गा पोटरीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
2. मै0 सलूजा इण्डस्ट्रीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
3. मै0 एस0आर0 पोटरीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
4. मै0 रोशनी सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
5. मै0 एटलस सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
6. मै0 इण्टरनेशनल पोटरीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
7. मै0 छाबड़ा इण्डस्ट्रीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
8. मै0 छाबड़ा एण्ड संस, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
9. मै0 शंकर सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
10. मै0 अक्सा सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
11. मै0 लेजर इण्डस्ट्रीज, ग्राम-बरौली, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
12. मै0 शवां पोटरी, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
13. मै0 महताब इण्डस्ट्रीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
14. मै0 शवां पोटरी, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
15. मै0 लालमन पोटरीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
16. मै0 शहाना पोटरी, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
17. मै0 नईम पोटरी, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
18. मै0 स्काईलार्क सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
19. मै0 एस0के0 बोन चाइना, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
20. मै0 न्यू स्टार पोटरी, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
21. मै0 अंसार पोटरी, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
22. मै0 उमेश उद्योग, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
23. मै0 एस0एस0 सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
24. मै0 रॉलीवुड प्रोडक्ट्स इण्डस्ट्रीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
25. मै0 सुमईया सिरेमिक्स इण्डस्ट्रीज, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
26. मै0 शिव सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
27. मै0 सिरेमिक्स क्राफ्ट, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
28. मै0 इण्डिया आर्ट सिरेमिक्स, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।
29. मै0 स्कॉरपियन्स क्राफ्ट, मुण्डाखेड़ा रोड, खुर्जा, जनपद-बुलन्दशहर।

विषय: मा10 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0सं0-326/2018 श्री शैलेन्द्र सिंह बनाम उ0प्र0 सरकार व अन्य में पारित आदेश दिनांक 18.08.2020 का समयबद्ध अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। मा10 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0सं0-326/2018 श्री शैलेन्द्र सिंह बनाम उ0प्र0 सरकार व अन्य में पारित किये गये

.....2/-

मुख्यालय : TC-12-V, विभूति खण्ड, गोमती नगर, लखनऊ-226010

2020  
ALC

31.12.2020

आदेश की छायाप्रति संलग्न है। उक्त आदेश के बिन्दु सं०-०९ के अनुसार मुण्डाखेड़ा ड्रेन का लिये गये जल नमूनें प्रदूषणकारी प्रचालको की मात्रा मानको से बहुत अधिक पायी गयी, जिस कारण राज्य बोर्ड को इस तरह के प्रदूषण के स्रोतों का पता लगाने और उपचारात्मक कार्यवाही करने के लिए आदेशित किया गया है।

अग्रेतर अवगत कराना है कि आपको इस कार्यालय द्वारा प्रदत्त सहमति जल आदेश इस शर्त के साथ जारी किया गया है कि आप द्वारा उद्योग से किसी भी प्रकार का औद्योगिक उत्प्रवाह उद्योग परिसर के बाहर निस्तारित न किया जाये तथा औद्योगिक उत्प्रवाह को सेटलिंग के माध्यम से औद्योगिक प्रक्रिया में पुनः प्रयोग किया जाये। आपका उद्योग मुण्डाखेड़ा ड्रेन के सन्निकट स्थापित है।

अतः आपको निर्देशित किया जाता है कि मुण्डाखेड़ा ड्रेन में किसी भी प्रकार के प्रदूषित उत्प्रवाह का निस्तारण किसी भी दशा में न किया जाये। कृपया नोट करें कि आपके उद्योग के किसी भी आकस्मिक निरीक्षण में प्रदूषित उत्प्रवाह का निस्तारण किया जाता हुआ पाया जाता है तो आपके उद्योग के विरुद्ध प्रदूषण नियंत्रण अधिनियमों के प्राविधानों के अन्तर्गत की गयी किसी भी अग्रिम वैधानिक कार्यवाही का सम्पूर्ण उत्तरदायित्व उद्योग एवं उद्योग के पदाधिकारियों का स्वयं का होगा।

भवदीय

(आशुतोष चौहान)  
क्षेत्रीय अधिकारी

प्रतिलिपि—

1. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
2. अध्यक्ष/सचिव, मै० खुर्जा पोर्टरी मैन्युफैक्चरिंग एसोसियेशन लि०, खुर्जा, जनपद बुलन्दशहर को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

क्षेत्रीय अधिकारी

31/11/2020

Annexure-2



क्षेत्रीय कार्यालय

दूरभाष : 05732-233879

फैक्स : 05732-233879

ई-मेल : robulandshahar@uppcb.com

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,  
Uttar Pradesh Pollution Control Board

F-5, यमुनापुरम (MMR मॉल के पीछे), बुलन्दशहर-203001

संदर्भ : 1.614/O.A.No.326/18/2020

दिनांक : 24-12-2020

सेवा में,

अधिशाली अधिकारी,  
नगर पालिका परिषद, खुर्जा,  
जनपद-बुलन्दशहर।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0सं0-326/2018 श्री शैलेन्द्र सिंह बनाम उ0प्र0 सरकार व अन्य में पारित आदेश दिनांक 18.08.2020 का समयबद्ध अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0सं0-326/2018 श्री शैलेन्द्र सिंह बनाम उ0प्र0 सरकार व अन्य में पारित किये गये आदेश की छायाप्रति संलग्न है। उक्त आदेश के बिन्दु सं0-09 के अनुसार मुण्डाखेड़ा ड्रेन का लिये गये जल नमूनें प्रदूषणकारी प्रचालको की मात्रा मानको से बहुत अधिक पायी गयी, जिस कारण राज्य बोर्ड को इस तरह के प्रदूषण के स्रोतों का पता लगाने और उपचारात्मक कार्यवाही करने के लिए आदेशित किया गया है।

अग्रेतर अवगत कराना है कि मुण्डाखेड़ा ड्रेन/खुर्जा ड्रेन में खुर्जा शहर का घरेलू जल-मल बिना किसी उपचार के निस्तारित किया जाता है।

अतः आपसे अपेक्षा की जाती है कि मुण्डाखेड़ा ड्रेन/खुर्जा ड्रेन में निस्तारित किये जाने वाले घरेलू जल-मल के शुद्धिकरण हेतु सक्षम क्षमता के सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना किया जाना का कष्ट करें तथा इस सम्बन्ध में की गयी कृत कार्यवाही से इस कार्यालय को भी अवगत कराने का कष्ट करें।

भवदीय

(आशुतोष चौहान)

क्षेत्रीय अधिकारी

प्रतिलिपि-मुख्य पर्यावरण अधिकारी (वृत्त-4), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

मुख्यालय : TC-12-V, विभूति खण्ड, गोमती नगर, लखनऊ-226010

Annexure-3

ATE

31.12.2020